



2026:AHC:14622

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 583 of 2026

Sandeep Kumar Yadav

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	: Ashutosh Kumar Singh, Banshi Dhar Mishra
Counsel for Respondent(s)	: C.S.C., Mahendra Narain Singh

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Heard Sri B.D. Mishra, learned counsel for the writ petitioner and Sri Gaurav Singh, learned Standing Counsel for the State as well as Sri Avanish Tripathi for the Commission.

2. The grievance of the writ petitioner is that he applied in pursuance of the Advertisement No.1/2015-16 issued by the Commission for recruitment on 7 posts of Assistant Statistical Officers. The writ petitioner claims to have been applied in pursuance thereof. He was also called for interview, however, at the time of verification, it was found that a criminal case bearing number '332/2019' u/s 419, 420, 467, 468, 471 IPC is pending against the writ petitioner along with Case Crime no.291 of 2020 under Section 3(1) of the Gangster Act. Learned counsel for the writ petitioner submits that in view of the Government Order dated 21.05.1958, mere conviction is not a ground *ipso facto* to outrightly denude the candidate from the fruits, particularly when a consideration has to be made in that regard.

3. Sri Gaurav Singh, learned Standing Counsel and Sri Avanish Tripathi for the Commission submit that the claim of the writ petitioner needs examination at the first instance by Respondent no.4.

4. Considering the submissions so made across the Bar, the writ petition stands **disposed of** directing the writ petitioner to prefer a comprehensive representation along with self attested copy of the writ petition and the certified copy of the order before Respondent no.4, who on the said motion shall proceed to consider the claim of the writ petitioner strictly in accordance with law within a period of three months, from the date of

production of certified copy of the order.

5. Instructions filed today are taken on record and marked as Appendix 'A'

January 21, 2026
N.S.Rathour

(Vikas Budhwar,J.)